



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
32	WP(C)/2129/2020 FIXED	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
HEARING				
33	WP(C)/815/2014 PART-HEARD, FIXED	RAJIB LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
34	WP(C)/5169/2016 FIXED	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
35	WP(C)/6127/2019 FIXED	SKT KUMAR SHAW Versus THE UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	MR. K K PARASAR ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022

8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	WP(C)/7600/2022 CAVT. NO.13512/022, FIXED, WITH WP(C)/3720/2020(D/O), WITH WP(C)/4237/2020(D/O), WITH WP(C)/4269/2020(D/O), WITH W.A./24/2021(D/O), WITH REVIEW PET./110/2022(D/O), WITH REVIEW PET./97/2022(D/O)	BINOD KARMAKAR AND 193 ORS Versus THE STATE OF ASSAM AND ANR.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. M H LASKAR MS. L WAJEEDA MR M A BARBHUIYA FOR CAVEATOR
49	WP(C)/7673/2022 FIXED	LABDHA PRATIM DAS AND 2 ORS Versus DIBRUGARH UNIVERSITY AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, DIB. UNIVERSITY SC, EDU
50	WP(C)/7680/2022 FIXED	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
<u>ADMISSION</u>				
51	WP(C)/5072/2022 BY SLIP	SAILENDRA CH. RAY AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>				
52	WP(C)/2386/2021 B/O	MD NAZRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MRS. R DEVI	SC, ELEM. EDU MR. P C DEY (R-6)
53	Cont.Cas(C)/251/2022 BY SLIP	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
7	CrI.A./89/2021 PART-HEARD, LCR 6 FILES, P.B.-2, FIXED	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
	WITH I.A.(CrI.)/189/2021 in CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022

15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 6

[THIS BENCH WILL SIT AT 3:00 PM.]

**THE SPECIAL DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE SUMAN SHYAM
AND HONOURABLE MR. JUSTICE P.J. SAIKIA
WILL SIT AGAIN AFTER RISING OF THIS BENCH,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./9/2019 WITH WP(C)/2576/2016 (D/O)	UNION OF INDIA AND 2 ORS Versus SRI KANDARPA KANTA SARMA	MR A DASGUPTA MR S CHAKRABORTY	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
72	WP(C)/7601/2022	DABUR INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
	WITH			
73	WP(C)/7602/2022	M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
	WITH			
74	WP(C)/7603/2022	NORTHERN AROMATICS LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
	WITH			
75	WP(C)/7604/2022	PARKSONS PACKAGING LIMITED Versus UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
	WITH			
76	WP(C)/7629/2022	ROSMERTA AUTOTECH PVT LTD Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
	WITH			
77	WP(C)/7630/2022	ROSMERTA SAFETY SYSTEMS PVT LTD (FORMERLY UTSAV SAFETY SYSTEMS PVT LTD) Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
ADMISSION				
78	WP(C)/3408/2016 BY SLIP	SMTI. PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.

79	WITH WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
80	WP(C)/4635/2020 BY SLIP	KANKANA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
9	I.A.(Civil)/3419/2022 B/O in MACApp./373/2022	SMTI MINAKSHI BARUAH AND ANR. Versus THE SRI RAM GENERAL INSURANCE COMPANY LTD AND 2 ORS.	MR. R BORUAH MS.M SAIKIA MS.P BORTHAKUR	MR.S K SINGHA(R- 1-3) MR.R BARUAH(R- 1-3) MR.A BHARALI (R- 1-3)
	WITH MACApp./373/2022	THE SRI RAM GENERAL INSURANCE COMPANY LTD Versus SMTI MINAKSHI BARUAH and 4 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.S K SINGHA(R- 1-3) MR.R BARUAH(R- 1-3) MR K BARMAN MR.A BHARALI (R- 1-3)

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
28	WP(C)/7077/2022 B/O	BOLAI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM
MOTION				
29	WP(C)/7617/2022 CONNECTED WITH ITEM NO. 1 (ONE) IN THE DAILY CAUSE LIST, FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD ROAD
30	WP(C)/7756/2022 B/O	DIMPY DEKA Versus GUWAHATI METROPOLITA DEVELOPMENT AUTHORITY (GMDA) AND 5 ORS	MR R SENSUA MR R SENSUA MR S DAS M. A. OASIS	SC, G M D A
ADMISSION				
31	WP(C)/6075/2022 FIXED	M/S R. D. CONSTRUCTION Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
HEARING				
32	WP(C)/5131/2015 FIXED	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
STAY MATTERS				
33	WP(C)/1037/2022 FIXED	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
34	WITH WP(C)/1357/2022	BALURAM BORGHAIN @ BULU BORGHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM

35	WITH WP(C)/1881/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
36	WITH WP(C)/3737/2022	MD. FAKRUL ISLAM @ MAKHAN ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
37	WITH WP(C)/4013/2022	AJAY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA	GA, ASSAM
38	WITH WP(C)/5243/2022	PARAMANANDA RAI Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
11	WP(C)/1610/2016 FIXED	DHEKIAJULI SAMABAI KALA MANDIR LTD. and 2 ORS. Versus UCO BANK	MR. B KAKATI MS. P SAHARIA	MR. S CHAMARIA(R-1) MR. D SARMAH(R-1) MR. M PHUKAN(R-1) MR. S CHANDA(R-1)
12	WP(C)/884/2021 B/O	PAROMITA SEN Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
13	WP(C)/900/2021 B/O	SUBRATA SEN Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
14	WP(C)/1288/2021 B/O	TAPASENDRA NATH Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
15	WP(C)/2235/2021 B/O	ABU BAKKAR CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
ORDERS				
16	WP(C)/6948/2022 FIXED	MD. TULTUL HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. H G HAZARIKA	SC, CO OP

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022

7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A K JAIN MR. M KALITA MR. A CHAUDHURY	SC, CBI
54	Bail Appln./2622/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MD. BAIDULLAH KHAN Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
WITH				
55	Bail Appln./2862/2022	MD. SAMSULLAH KHAN Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
56	Bail Appln./2649/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SAIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
57	AB/3126/2022 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
WITH				
58	AB/2757/2022	EGRAMUL HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

8	MACApp./210/2022 WITH LCR, FIXED	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI KALITA AND 6 ORS	MR J JOHN MS. R DEVI	MR D MONDAL
	WITH CO/34/2022 in MACApp./210/2022	BHARATI KALITA AND 3 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR. K K BHATTA
	WITH I.A.(Civil)/2738/2022 in MACApp./210/2022	SMTI. BHARATI KALITA AND 3 ORS Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED	MR. R GOSWAMI MR D MONDAL	

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023

14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
16	Crl.Pet./169/2019 (AT 10:30 AM)	KANDARPA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D K DAS MR. N K KALITA MS. P BHUYAN MR D DEKA	MR. B P SINHA (R2) MR. I AHMED (R2) MR. P S LAHKAR(ADDL.PP, ASSAM)
WITHDRAWAL				
17	Crl.Pet./359/2021 B/O	SRI AJAY TANDIA Versus THE STATE OF ASSAM AND ANR. B	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
ADMISSION				
18	Crl.Pet./1006/2016 WITH LCR 3 FILES, FIXED	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
ORDERS				
19	Crl.Pet./1124/2022 WITH OFFICE NOTE, FIXED	NABUL ISLAM @ NOBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
HEARING				
20	Crl.Pet./918/2017 PART-HEARD, LCR 3 FILES, FIXED	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
56	Crl.Rev.P./108/2022 WITH LCR 1 FILE, B/O	RUBUL HUSSAIN @ RUBUL ALI Versus AMINA BEGUM	R. ALI MS. D KASHYAP MS. S PHUKAN MR D S DEKA	
MOTION				
57	Tr.P.(Crl.)/41/2022 B/O	RAJU KALITA AND 2 ORS Versus JONMONI DAS	MS. R CHOUDHURY MR N RAHMAN	
58	Crl.Rev.P./564/2022 B/O	LAKHYAJYOTI BORAH Versus THE STATE OF ASSAM AND 2 ORS		PP, ASSAM
59	Crl.Pet./1048/2022 WITH LCR 1 FILE, FIXED	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	PP, ASSAM
60	AB/3566/2022 B/O	BRAZEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	PP, ASSAM
61	AB/3573/2022 B/O	DR. ZAKIRUL ALAM @ ZAKIRUL ALAM Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
62	AB/3575/2022 B/O	UTPAL JOHARI @ UTPAL JOHORI AND ANR. Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./2953/2022 WITH LCR AND CASE DIARY, FIXED	MADHURJYA HAZARIKA @ MADHUJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A K SAIKIA MR. A K PRADHAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022